

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.688/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company	Shivam Chemicals Pvt.Ltd.-Vs-Amrit Feeds Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KANISHK KHETAN, Adv PETITIONER Kanishk Khetan
5/1/18.

2. Mr. Joy Saha . Sr. Adv
3. Mr. Vivek Shrivastava, Adv
4. Mr. Sachin Suka, Adv
5. Mr. Ankan Rai, Adv } Corporate Debtor Ankan Rai

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint request for adjournment on the basis that process of settlement is going on between the parties. Prayer is allowed.

List it on 30/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)